

in false cases, the supporters of D. P. Yadav and S.J.P. workers. Behind all these things is the conspiracy of Uttar Pradesh Government. There is terror in the entire area.

I demand a statement of the hon. Home Minister and an open discussion on this issue in the House.

[English]

MR. SPEAKER : He is speaking. You sit down.

\*Not recorded.

[Translation]

SHRI VISHWANATH SHASTRI (Gazipur) : Mr. Speaker, Sir, I would like to draw the attention of the Minister of Agriculture towards Uttar Pradesh, especially towards the loot and exploitation of agriculturists in Gazipur district.

In Gazipur district, the District Magistrate has issued orders to retail traders of fertiliser to sell the old stock of fertilisers at old rates. On the contrary wholesale dealers have been ordered to sell the old stocks at revised rates. According to the District Magistrate of Gazipur, these orders have been issued to them on the directions of the State Government and the Central Government.

I would like to ask the hon. Minister as to what is the factual position. Our demand is that the Government should issue orders for selling the old stock at old rates.

If the District Magistrate has issued orders to sell the old stocks at new rates contrary to the orders of the Government, I would demand, through you, that action should be taken against him.

SHRI JANGBIR SINGH (Bhiwani) : Mr. Speaker, I am thankful to you for giving me an opportunity to speak. I would like to draw the attention of the Home Minister through you, towards Hissar district of Haryana which has been converted into a torture camp

these days...\*of Haryana stopped the trucks and...\*committed...by shooting the persons in the compound of Bhanu Industries and approximately eleven persons were detained in a very small room. They were kept in a Torture camp. Sir, today, on the 9th August, we are paying homage to the memory of the revolutionary martyrs who laid down their lives while fighting against the destructive forces. On the other hand such an incident is taking place in Haryana.

\*Not recorded.

[English]

MR. SPEAKER : That which cannot go on record, may not go on record.

[Translation]

SHRI JANGBIR SINGH : Mr. Speaker, Sir, I would like to draw your attention to the fact that without arresting and without keeping in police custody, 11 persons were confined to a dark cell where there was no arrangement of light or fans and even the toilet facilities were not there. A poisonous atmosphere was created by confining 11 persons in torture camp at such a place. This incident has surpassed even the notorious black hole incident of Calcutta. In protest against this incident, the entire Hissar is observing a total bandh. Under the orders of the Chief Minister, neither the Police Chief nor any Deputy Commissioner is listening to the grievances of the people. I would like to draw the attention of the Home Minister, through you that despite his assurance on the floor of the House that there won't be any misuse of TADA, an industrialist, who also happens to be a legislator of Haryana Vikas Party, is being prosecuted under TADA. Such actions under Terrorist Act should be stopped. Eleven people have been detained under this Act which is also a gross misuse of TADA.

MR. SPEAKER : That is enough, please take your seat now.